

by e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/2699/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 15th May, 2018.

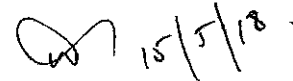
Sub:- **Casual Leave and Station Leave permission.**

Ref:- Your letter No. DJDH/1342/2018, dtd. 10.05.2018

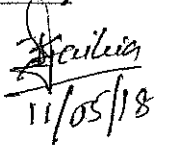
Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 11.05.2018 along with station leave permission from the morning of 11.05.2018 till the morning of 14.05.2018 has been ~~granted/~~ [✓] ~~rejected~~.

Yours faithfully,

 15/5/18 -

JT. REGISTRAR (VIGILANCE)


11/05/18